NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/49/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRASAD PRODUCTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: DIKSAT TRANSWORLD LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. JANARTHAMAM

DIKSAF Transmid Ud

ORDER

Counsel for petitioner called absent. Counsel for respondent present and submitted that he has received the documents from the petitioner as per the directions given on the last date of hearing. He has filed a counter affidavit. He is directed to furnish a copy of the same to the other side and also inform the next date of hearing to the petitioner. The matter is adjourned for submitting arguments on behalf of both the sides. Put up on <u>07.07.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy)

Member (Judicial)

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